

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/47(CHE)/2022
PETITION NUMBER : CP(CAA)/106(CHE)/2022
NAME OF THE PETITIONER(S) : D K Capital Market Pvt Ltd and ors
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA 2013

ORDER

Present: Ld. Counsel Shri. Pawan Jhabakh for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

Shri. B Palani along with Counsel Ms. SreeKumari for Ol.

Affidavit filed.

Ld. Counsel for the Roc and OL do not have any objection as to the approval of scheme in the light of the Affidavit filed.

Arguments heard.

List this petition **for orders** on **19.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)